

DIVISION BENCH  
COURT - I

**P-112**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/65(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	CENTRAL BANK OF INDIA VS UMESH PAREKH
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

None

**ORDER**

1. None appears for the Financial Creditor
2. Post the matter on **20/06/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**